

ITEM NO.1

COURT NO.2

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4900-4901/2008

COMMISSIONER OF SERVICE TAX

Appellant(s)

VERSUS

M/S MALABAR MANAGEMENT SERVICES PVT. LTD.

Respondent(s)

(only C.A.No. 4900-4901/2008 is listed)

WITH

C.A. No. 2007/2010 (IV-A)

Date : 04-05-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBER]

For Appellant(s) Mr. M. Rambabu, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. N. Sai Vinod, Adv.
Mr. Nikhil Nayyar, AOR

Mr. Punit Dutt Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No. 4900-4901/2008

At request, last opportunity is granted to learned counsel for the appellant to give list of connected matters within two weeks.

(DEEPAK MANSUKHANI)
AR CUM PS

(ANITA RANI AHUJA)
COURT MASTER